

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. I.A. 4148/2023

I.A. 3265/2023

I.A. 801/2023

I.A. 1297/2022

I.A. 1295/2022

I.A. 860/2020

In

C.P.(IB)-31(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Oriental Bank of Commerce

V/s.

Hotel Reeva Pvt. Ltd

SECTION 7 OF IBC, 2016

ORDER

Ld. Counsel appearing for the Applicant in I.A. 4148/2023, Mr. P. S. Thakre (CS), Ld. counsel appearing for the Applicant in I.A. 1295/2022, Mr. Kunal Kanungo i/b. Adv. Paras Oza, Ld. counsel appearing for the Applicant in I.A. 1297/2022, Mr. Kunal Kanungo and Ld. Counsel appearing for the Liquidator, Ms. Mitali Bhatt a/w. Ayush Rajani, Priyank Jadav i/b AKR Advocates are present.

I.A. 4148/2023

1. This is an application filed by the successful Auction Purchaser.
2. After hearing the Ld. counsel appearing for the Applicant, we direct the applicant to make the society as a party in the above I.A. It is noticed from the order dated 07.02.2023 in I.A. 860/2020 that Auction Purchaser had purchased the hotel building bearing No. C without demarcation of exact site similarly the land was not conveyed in the name of society in respect of the two buildings i.e. building No. A and

building No. B in which flats were built and and the resident are living therein.

3. In view of the above, the Auction Purchaser is directed to make society as a party in I.A. No. 4148/2023 and serve the amended memo of parties within two weeks.
4. Since the Ld. counsel for Respondent Nos.1, 3, 4 and 5 are present. notice is dispensed with.
5. The Registry is directed to issue notice to the Respondent No. 2 and shall submit service report along with postal receipt, track report/acknowledgement.

I.A. 1297/2022

The name of the society is as follows:

*“Reeva Co-operative Housing Society Ltd. 112, Shirdi Rui Road
Ground Floor, Reeva Apartment, Nighoj Shirdi, Taluka Rahata, Dist.
Ahmednagar PIN-423109.”*

List the matter on **10.11.2023**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-

LAKSHMI GURUNG
Member (Judicial)